

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :21-10-2021

Date : 21.10.2021										
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	3872 1/20 21	21.10 .2021	WP (C) - 31563 /2021	M. R. ROUTRAY	C.O	COUR T NO. 22	Order Dtd. 2021-10-08			(S ea t No -)
2	3872 2/20 21	21.10 .2021	WP (C) - 31561 /2021	M. R. ROUTRAY	C.O	COUR T NO. 22	Order Dtd. 2021-10-08			(S ea t No -)
3	3872 3/20 21	21.10 .2021	WP (C) - 31001 /2021	A. SAHOO	C.O	COUR T NO. 22	Order Dtd. 2021-10-08			(S ea t No -)
4	3872 4/20 21	21.10 .2021	WP (C) - 31781 /2021	GANESH CHANDRA JENA	C.O	COUR T NO. 22	Order Dtd. 2021-10-08			(S ea t No -)
5	3872 5/20 21	21.10 .2021	WP (C) - 31761 /2021	K. RATH	C.O	COUR T NO. 22	Order Dtd. 2021-10-08			(S ea t No -)
6	3872 6/20 21	21.10 .2021	WP (C) - 31776 /2021	GANESH CHANDRA JENA	C.O	COUR T NO. 22	Order Dtd. 2021-10-08			(S ea t No -)
7	3872 7/20 21	21.10 .2021	WP (C) - 31667 /2021	GANESH CHANDRA JENA	C.O	COUR T NO. 22	Order Dtd. 2021-10-08			(S ea t No -)

8	3872 8/20 21	21.10 .2021	WP (C) - 31661 /2021	GANESH CHANDRA JENA	C.O .	COUR T NO. 22	Order Dtd. 2021-10-08		(S ea t No -)
9	3872 9/20 21	21.10 .2021	WP (C) - 31348 /2021	PURUSOT TAM CHULI	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07		(S ea t No -)
10	3873 0/20 21	21.10 .2021	WP (C) - 31334 /2021	A. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07		(S ea t No -)
11	3873 1/20 21	21.10 .2021	WP (C) - 31405 /2021	TUSAR KANTA NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07		(S ea t No -)
12	3873 2/20 21	21.10 .2021	WP (C) - 31185 /2021	MANOJ KUMAR NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07		(S ea t No -)
13	3873 3/20 21	21.10 .2021	WP (C) - 31003 /2021	A. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07		(S ea t No -)
14	3873 4/20 21	21.10 .2021	WP (C) - 28411 /2021	BANABIH ARI RAY	C.O .	COUR T NO. 22	Order Dtd. 2021-10-01		(S ea t No -)
15	3873 5/20 21	21.10 .2021	WP (C) - 31615 /2021	DEBENDR A BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2021-10-08		(S ea t No -)
16	3873 6/20 21	21.10 .2021	WP (C) - 31579 /2021	M. R. ROUTRAY	C.O .	COUR T NO. 22	Order Dtd. 2021-10-08		(S ea t No -)
17	3873 7/20 21	21.10 .2021	WP (C) - 19325 /2021	GANESH CHANDRA JENA	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07		(S ea t No -)
18	3873 8/20	21.10 .2021	WP (C) -	A. SAHOO	C.O .	COUR T	Order Dtd. 2021-10-08		(S ea

	21		30719 /2021			NO. 22			t No -)
1 9	3873 9/20 21	21.10 .2021	WP (C) - 31002 /2021	A. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07		(S ea t No -)
2 0	3874 0/20 21	21.10 .2021	WP (C) - 31568 /2021	SATYAJI T SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2021-10-08		(S ea t No -)
2 1	3874 1/20 21	21.10 .2021	WP (C) - 31565 /2021	M. R. ROUTRAY	C.O .	COUR T NO. 22	Order Dtd. 2021-10-08		(S ea t No -)
2 2	3874 2/20 21	21.10 .2021	WP (C) - 30814 /2021	S. C. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2021-10-08		(S ea t No -)
2 3	3874 3/20 21	21.10 .2021	WP (C) - 30810 /2021	SUBASH CHANDRA SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2021-10-08		(S ea t No -)
2 4	3874 4/20 21	21.10 .2021	WP (C) - 30815 /2021	SUBASH CHANDRA SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2021-10-08		(S ea t No -)
2 5	3874 5/20 21	21.10 .2021	WP (C) - 30807 /2021	SUBASH CHANDRA SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2021-10-08		(S ea t No -)
2 6	3874 6/20 21	21.10 .2021	WP (C) - 30804 /2021	SUBASH CHANDRA SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2021-10-08		(S ea t No -)
2 7	3874 7/20 21	21.10 .2021	WP (C) - 30571 /2021	AJAY KUMAR PANDA	C.O .	COUR T NO. 22	Order Dtd. 2021-10-08		(S ea t No -)
2 8	3874 8/20 21	21.10 .2021	WP (C) - 30572 /2021	AJAY KUMAR PANDA	C.O .	COUR T NO. 22	Order Dtd. 2021-10-08		(S ea t No -

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29	3874 9/20 21	21.10 .2021	WP (C) - 30818 /2021	SUBASH CHANDRA SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2021-10-08			(S ea t No -)
30	3875 0/20 21	21.10 .2021	WP (C) - 30781 /2021	SUBASH CHANDRA SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
31	3875 1/20 21	21.10 .2021	WP (C) - 30654 /2021	BANABIH ARI RAY	C.O .	COUR T NO. 22	Order Dtd. 2021-10-04			(S ea t No -)
32	3875 2/20 21	21.10 .2021	WP (C) - 30802 /2021	SUBASH CHANDRA SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2021-10-08			(S ea t No -)
33	3875 3/20 21	21.10 .2021	WP (C) - 30999 /2021	A. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2021-10-08			(S ea t No -)
34	3875 4/20 21	21.10 .2021	WP (C) - 30821 /2021	SUBASH CHANDRA SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2021-10-08			(S ea t No -)
35	3875 5/20 21	21.10 .2021	WP (C) - 11283 /2021	PRAFULL A KUMAR MAHAPAT RA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-01			(S ea t No -)
36	3875 6/20 21	21.10 .2021	WP (C) - 11286 /2021	PRAFULL A KUMAR MAHAPAT RA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-01			(S ea t No -)
37	3875 7/20 21	21.10 .2021	WP (C) - 10481 /2021	GANESH CHANDRA JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-08			(S ea t No -)
38	3875 8/20 21	21.10 .2021	WP (C) - 8551/ 2021	GANESH CHANDRA JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-08			(S ea t No -)
39	3875	21.10	WP (C)	PRADIPT	C.O	COUR	Order Dtd.			(S

9	9/20 21	.2021	- 5987/ 2021	A KUMAR PATTANA YAK	.	T NO. 3 OLD	2021-10-07			ea t No -)
4 0	3876 0/20 21	21.10 .2021	WP (C) - 3500/ 2021	A. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-07			(S ea t No -)
4 1	3876 1/20 21	21.10 .2021	WP (C) - 5989/ 2021	PRADIPT A KUMAR PATTANA YAK	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
4 2	3876 2/20 21	21.10 .2021	WP (C) - 5991/ 2021	PRADIPT A KUMAR PATTANA YAK	C.O .	COUR T NO. 22	Order Dtd. 2021-02-19			(S ea t No -)
4 3	3876 3/20 21	21.10 .2021	WP (C) - 6764/ 2021	GANESH CHANDRA JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-07			(S ea t No -)
4 4	3876 4/20 21	21.10 .2021	WP (C) - 28395 /2021	BANABIH ARI RAY	C.O .	COUR T NO. 22	Order Dtd. 2021-10-01			(S ea t No -)
4 5	3876 5/20 21	21.10 .2021	WP (C) - 31574 /2021	M.R. ROUTRAY	C.O .	COUR T NO. 22	Order Dtd. 2021-10-08			(S ea t No -)
4 6	3876 6/20 21	21.10 .2021	CONTC - 5689/ 2021	SOURAV CH. DASH	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
4 7	3876 7/20 21	21.10 .2021	WP (C) - 6771/ 2021	GANESH CHANDRA JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-07			(S ea t No -)
4 8	3876 8/20 21	21.10 .2021	WP (C) - 7100/ 2021	GANESH CHANDRA JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-07			(S ea t No -)
4 9	3876 9/20 21	21.10 .2021	WP (C) - 3498/ 2021	A. SAHOO	C.O .	COUR T NO.	Order Dtd. 2021-10-07			(S ea t

			2021			3 OLD				No -)
5 0	3877 0/20 21	21.10 .2021	WP (C) - 3494/ 2021	A. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-07			(S ea t No -)
5 1	3877 1/20 21	21.10 .2021	WP (C) - 3492/ 2021	A. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-07			(S ea t No -)
5 2	3877 2/20 21	21.10 .2021	WP (C) - 3490/ 2021	A. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-07			(S ea t No -)
5 3	3877 3/20 21	21.10 .2021	WP (C) - 3489/ 2021	A. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-07			(S ea t No -)
5 4	3877 4/20 21	21.10 .2021	WP (C) - 3028/ 2021	ABHISEK PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-07			(S ea t No -)
5 5	3877 5/20 21	21.10 .2021	WP (C) - 7438/ 2021	GANESH CHANDRA JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-08			(S ea t No -)
5 6	3877 6/20 21	21.10 .2021	WP (C) - 6162/ 2021	SARAT DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-09-28			(S ea t No -)
5 7	3877 7/20 21	21.10 .2021	WP (C) - 23393 /2021	SARAT DASH	C.O .	COUR T NO. 22	Order Dtd. 2021-09-30			(S ea t No -)
5 8	3877 8/20 21	21.10 .2021	WP (C) - 19090 /2021	GANESH CHANDRA JENA	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
5 9	3877 9/20 21	21.10 .2021	WP (C) - 19092 /2021	GANESH CHANDRA JENA	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)

60	3878 0/20 21	21.10 .2021	WP (C) - 19324 /2021	GANESH CHANDRA JENA	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
61	3878 1/20 21	21.10 .2021	WP (C) - 19412 /2021	SARAT DASH	C.O .	COUR T NO. 22	Order Dtd. 2021-10-08			(S ea t No -)
62	3878 2/20 21	21.10 .2021	WP (C) - 18862 /2021	AJAY KUMAR PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-08			(S ea t No -)
63	3878 3/20 21	21.10 .2021	WP (C) - 18859 /2021	AJAY KUMAR PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-08			(S ea t No -)
64	3878 4/20 21	21.10 .2021	WP (C) - 18996 /2021	K. RATH	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
65	3878 5/20 21	21.10 .2021	WP (C) - 18866 /2021	GANESH CHANDRA JENA	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
66	3878 6/20 21	21.10 .2021	WP (C) - 18861 /2021	GANESH CHANDRA JENA	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
67	3878 7/20 21	21.10 .2021	WP (C) - 15000 /2021	ABHISEK PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-08			(S ea t No -)
68	3878 8/20 21	21.10 .2021	WP (C) - 14080 /2021	GOPINAT H SETHI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-07			(S ea t No -)
69	3878 9/20 21	21.10 .2021	WP (C) - 14099 /2021	NANDA KISHORE ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-07			(S ea t No -)
70	3879 0/20	21.10 .2021	WP (C) -	ABHISEK PANDA	C.O .	COUR T	Order Dtd. 2021-10-08			(S ea

	21		13687 /2021			NO. 3 OLD				t No -)
7 1	3879 1/20 21	21.10 .2021	WP (C) - 12506 /2021	GANESH CHANDRA JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-08			(S ea t No -)
7 2	3879 2/20 21	21.10 .2021	WP (C) - 12503 /2021	GANESH CHANDRA JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-08			(S ea t No -)
7 3	3879 3/20 21	21.10 .2021	WP (C) - 25097 /2021	ABHISEK PANDA	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
7 4	3879 4/20 21	21.10 .2021	WP (C) - 25096 /2021	ABHISEK PANDA	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
7 5	3879 5/20 21	21.10 .2021	WP (C) - 25100 /2021	ABHISEK PANDA	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
7 6	3879 6/20 21	21.10 .2021	WP (C) - 29640 /2021	SATYAJI T SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
7 7	3879 7/20 21	21.10 .2021	WP (C) - 29637 /2021	SATYAJI T SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
7 8	3879 8/20 21	21.10 .2021	WP (C) - 29635 /2021	SATYAJI T SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
7 9	3879 9/20 21	21.10 .2021	WP (C) - 29625 /2021	SATYAJI T SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
8 0	3880 0/20 21	21.10 .2021	WP (C) - 29623 /2021	SATYAJI T SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -



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81	3880 1/20 21	21.10 .2021	WP (C) - 29373 /2021	A. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
82	3880 2/20 21	21.10 .2021	WP (C) - 29369 /2021	A. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
83	3880 3/20 21	21.10 .2021	WP (C) - 29491 /2021	AJAY KUMAR PANDA	C.O .	COUR T NO. 22	Order Dtd. 2021-10-08			(S ea t No -)
84	3880 4/20 21	21.10 .2021	WP (C) - 29681 /2021	TUSHAR KANTA NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
85	3880 5/20 21	21.10 .2021	WP (C) - 29679 /2021	TUSHAR KANTA NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
86	3880 6/20 21	21.10 .2021	WP (C) - 25098 /2021	ABHISEK PANDA	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
87	3880 7/20 21	21.10 .2021	WP (C) - 23071 /2021	SATYAJI T SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2021-09-28			(S ea t No -)
88	3880 8/20 21	21.10 .2021	MACA- 625/2 018	P. C. PATTNAI K	C.O .	COUR T NO. 25	Order Dtd. 2021-10-07			(S ea t No -)
89	3880 9/20 21	21.10 .2021	MACA- 625/2 018	P.K. LENKA	C.O .	COUR T NO. 25	Order Dtd. 2021-10-07			(S ea t No -)
90	3881 0/20 21	21.10 .2021	CONTC - 5869/ 2021	P.K. LENKA	C.O .	COUR T NO. 25	Order Dtd. 2021-10-07			(S ea t No -)
9	3881	21.10	CONTC	SARAT	C.O	COUR	Order Dtd.			(S

1	1/20 21	.2021	- 5867/ 2021	KUMAR MOHANTY	.	T NO. 25	2021-10-07			ea t No -)
9 2	3881 2/20 21	21.10 .2021	CONTC - 5866/ 2021	C. MOHANTA	C.O	T NO. 25	Order Dtd. 2021-10-07			(S ea t No -)
9 3	3881 3/20 21	21.10 .2021	CONTC - 5865/ 2021	C. MOHANTA	C.O	T NO. 25	Order Dtd. 2021-10-07			(S ea t No -)
9 4	3881 4/20 21	21.10 .2021	CONTC - 5864/ 2021	C. MOHANTA	C.O	T NO. 25	Order Dtd. 2021-10-07			(S ea t No -)
9 5	3881 5/20 21	21.10 .2021	CONTC - 5863/ 2021	C. MOHANTA	C.O	T NO. 25	Order Dtd. 2021-10-07			(S ea t No -)
9 6	3881 6/20 21	21.10 .2021	CONTC - 5860/ 2021	S. R. PATTNAI K	C.O	T NO. 25	Order Dtd. 2021-10-07			(S ea t No -)
9 7	3881 7/20 21	21.10 .2021	CONTC - 5845/ 2021	S. SAMAL	C.O	T NO. 25	Order Dtd. 2021-10-07			(S ea t No -)
9 8	3881 8/20 21	21.10 .2021	CONTC - 5170/ 2021	S. P. DAS	C.O	T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
9 9	3881 9/20 21	21.10 .2021	CONTC - 5971/ 2021	D. NAYAK	C.O	T NO. 22	Order Dtd. 2021-10-07			(S ea t No -)
1 0 0	3882 0/20 21	21.10 .2021	ABLAP L- 16016 /2020	DAITARI PRADHAN	GEN ERA L		Order Dtd. 2021-02-02			(S ea t No -)
1 0 1	3882 1/20 21	21.10 .2021	CRLMC - 2063/	SUVENDU BARIK	GEN ERA L		Order Dtd. 2018-07-18	CRIM INAL MISC		(S ea t

			2017						-3	No-12)
102	3882 2/20 21	21.10 .2021	WP (C) - 22728 /2021	SUVENDU BARIK	GEN ERA L		Order Dtd. 2021-08-13			(S ea t No - 12 )
103	3882 3/20 21	21.10 .2021	WP (C) - 32464 /2021	R.K. BARIK	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18			(S ea t No - 12 )
104	3882 4/20 21	21.10 .2021	WP (C) - 32348 /2021	SUSHANT A KUMAR MISHRA	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18	WRIT BRAN CH-3		(S ea t No - 33 )
105	3882 5/20 21	21.10 .2021	WP (C) - 32147 /2021	BICHITR A NARAYAN SATAPAT HY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-18			(S ea t No - 33 )
106	3882 6/20 21	21.10 .2021	WP (C) - 32147 /2021	P. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-18			(S ea t No - 33 )
107	3882 7/20 21	21.10 .2021	WP (C) - 32195 /2021	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18			(S ea t No - 33 )
108	3882 8/20 21	21.10 .2021	WP (C) - 32411 /2021	B.R. MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18			(S ea t No - 33 )

1 0 9	3882 9/20 21	21.10 .2021	WP (C) - 32117 /2021	R.B. MISHRA	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18		(S ea t No - 33 )
1 1 0	3883 0/20 21	21.10 .2021	WP (C) - 32389 /2021	K. SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18		(S ea t No - 33 )
1 1 1	3883 1/20 21	21.10 .2021	WP (C) - 32073 /2021	B. SINGH	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18		(S ea t No - 33 )
1 1 2	3883 2/20 21	21.10 .2021	WP (C) - 32200 /2021	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18		(S ea t No - 33 )
1 1 3	3883 3/20 21	21.10 .2021	WP (C) - 32510 /2021	J.P.KAR	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18		(S ea t No - 33 )
1 1 4	3883 4/20 21	21.10 .2021	WP (C) - 31696 /2021	P.K. BARIK	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18		(S ea t No - 33 )
1 1 5	3883 5/20 21	21.10 .2021	WP (C) - 32341 /2021	P.K. LENKA	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18	WRIT BRAN CH-3	(S ea t No - 33 )
1 1 6	3883 6/20 21	21.10 .2021	WA- 549/2 016	G.ROUT	C.O .	COUR T NO. 1	Order Dtd. 2019-12-05		(S ea t No

										- 33 )
1 1 7	3883 7/20 21	21.10 .2021	WP (C) - 32473 /2021	J.SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18		WRIT BRAN CH-4	(S ea t No - 17 )
1 1 8	3883 8/20 21	21.10 .2021	WP (C) - 32434 /2021	J.P.KAR	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18			(S ea t No - 17 )
1 1 9	3883 9/20 21	21.10 .2021	WP (C) - 32428 /2021	J.P.KAR	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18			(S ea t No - 17 )
1 2 0	3884 0/20 21	21.10 .2021	WP (C) - 32431 /2021	J.P.KAR	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18			(S ea t No - 17 )
1 2 1	3884 1/20 21	21.10 .2021	WP (C) - 32435 /2021	J.P.KAR	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18			(S ea t No - 17 )
1 2 2	3884 2/20 21	21.10 .2021	WP (C) - 32479 /2021	P.K.LEN KA	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18			(S ea t No - 17 )
1 2 3	3884 3/20 21	21.10 .2021	WP (C) - 32342 /2021	UNMESH CHANDRA JENA	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18			(S ea t No - 17 )
1	3884	21.10	WP (C)	S.K.PAR	C.O	COUR	Order Dtd.			(S

24	4/2021	.2021	-31922/2021	IDA	.	T NO. 24	2021-10-18			eat No - 17 )
125	3884 5/2021	21.10 .2021	WP (C) - 32197 /2021	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18			(S ea t No - 17 )
126	3884 6/2021	21.10 .2021	WP (C) - 32485 /2021	L.SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18			(S ea t No - 17 )
127	3884 7/2021	21.10 .2021	WP (C) - 32352 /2021	B.K.DAS	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18			(S ea t No - 17 )
128	3884 8/2021	21.10 .2021	WP (C) - 32353 /2021	B.K.DAS	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18			(S ea t No - 17 )
129	3884 9/2021	21.10 .2021	WP (C) - 32470 /2021	P.K.MOH ANTY	C.O .	COUR T NO. 17	Order Dtd. 2021-10-18		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 1)
130	3885 0/2021	21.10 .2021	WP (C) - 32489 /2021	D. NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18			(S ea t No - 12 1)
131	3885 1/2021	21.10 .2021	WP (C) - 3007/ 2011	H. K. BHOL	GEN ERA L		Order Dtd. 2011-02- 11Judgement Dtd. 2011-02-		WRIT BRAN CH-8	(S ea t No

							11, Counter,			- 39 )
1 3 2	3885 2/20 21	21.10 .2021	WP (C) - 32347 /2021	SUBHANK AR ROUT	C.O .	COUR T NO. 17	Order Dtd. 2021-10-18		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 0)
1 3 3	3885 3/20 21	21.10 .2021	OJC- 11937 /2000	T.K. CHOUDHU RY	GEN ERA L		Order Dtd. 2017-08-23		WRIT BRAN CH-6	(S ea t No - 35 )
1 3 4	3885 4/20 21	21.10 .2021	OJC- 11937 /2000	T.K. CHOUDHU RY	GEN ERA L		Order Dtd. 2017-08-23		WRIT BRAN CH-6	(S ea t No - 35 )
1 3 5	3885 5/20 21	21.10 .2021	OJC- 11938 /2000	T.K. CHOUDHU RY	GEN ERA L		Order Dtd. 2017-08-23		WRIT BRAN CH-6	(S ea t No - 35 )
1 3 6	3885 6/20 21	21.10 .2021	WP (C) - 32491 /2021	D. NAYAK	C.O .		Order Dtd. 2021-10-18			(S ea t No - 35 )
1 3 7	3885 7/20 21	21.10 .2021	WP (C) - 32418 /2021	P. K. DAS	C.O .	COUR T NO. 17	Order Dtd. 2021-10-18			(S ea t No - 35 )
1 3 8	3885 8/20 21	21.10 .2021	WP (C) - 32412 /2021	P. K. RATH	C.O .	COUR T NO. 17	Order Dtd. 2021-10-18		WRIT BRAN CH (DIV ISIO N BENC	(S ea t No - 12 1)

									H)	
139	3885 9/20 21	21.10 .2021	ABLAP L- 12240 /2021	JYOTI PRAKASH KAR	C.O T .	COUR T NO. 17	Order Dtd. 2021-10-18			(S ea t No - 12 1)
140	3886 0/20 21	21.10 .2021	ABLAP L- 12241 /2021	JYOTI PRAKASH KAR	C.O T .	COUR T NO. 17	Order Dtd. 2021-10-18			(S ea t No - 12 1)
141	3886 1/20 21	21.10 .2021	ABLAP L- 12246 /2021	T. R. DAS	C.O T .	COUR T NO. 17	Order Dtd. 2021-10-18			(S ea t No - 12 1)
142	3886 2/20 21	21.10 .2021	ABLAP L- 12221 /2021	BALARAM SINGH	C.O T .	COUR T NO. 17	Order Dtd. 2021-10-18			(S ea t No - 12 1)
143	3886 3/20 21	21.10 .2021	WP(C) - 32150 /2021	BICHITR A NARAYAN SATAPAT HY	C.O T .	COUR T NO. 3 OLD	Order Dtd. 2021-10-11			(S ea t No - 12 1)
144	3886 4/20 21	21.10 .2021	WP(C) - 32380 /2021	TAPAN SWAIN	C.O T .	COUR T NO. 24	Order Dtd. 2021-10-29		WRIT BRAN CH-3	(S ea t No - 33 )
145	3886 5/20 21	21.10 .2021	WP(C) - 32421 /2021	S. BISWAL	C.O T .	COUR T NO. 24	Order Dtd. 2021-10-18			(S ea t No - 33 )
146	3886 6/20 21	21.10 .2021	ABLAP L- 15909	P. K. PATTNAI K	GEN ERA L		Order Dtd. 2021-09-28			(S ea t



			/2019						No - 33 )
1 4 7	3886 7/20 21	21.10 .2021	WP (C) - 32465 /2021	S.BISWA L	C.O .		Order Dtd. 2021-10-18		(S ea t No - 33 )
1 4 8	3886 8/20 21	21.10 .2021	ABLAP L- 15917 /2019	P. K. PATTNAI K	GEN ERA L		Order Dtd. 2021-09-28		(S ea t No - 33 )
1 4 9	3886 9/20 21	21.10 .2021	WP (C) - 32340 /2021	S. NAYAK	C.O .	COUR T NO. 17	Order Dtd. 2021-10-18		(S ea t No - 33 )
1 5 0	3887 0/20 21	21.10 .2021	WP (C) - 32441 /2021	P.K. LENKA	C.O .	COUR T NO. 17	Order Dtd. 2021-10-18		(S ea t No - 33 )
1 5 1	3887 1/20 21	21.10 .2021	WP (C) - 32481 /2021	P.K. LENKA	C.O .	COUR T NO. 17	Order Dtd. 2021-10-18		(S ea t No - 33 )
1 5 2	3887 2/20 21	21.10 .2021	WP (C) - 32345 /2021	B.K. BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2021-10-18		(S ea t No - 33 )
1 5 3	3887 3/20 21	21.10 .2021	WP (C) - 32419 /2021	P.K. DAS	C.O .	COUR T NO. 17	Order Dtd. 2021-10-18		(S ea t No - 33 )

154	3887 4/20 21	21.10 .2021	WP (C) - 32226 /2021	PARSURA M PANDA	C.O .	COUR T NO. 17	Order Dtd. 2021-10-18			(S ea t No - 33 )
155	3887 5/20 21	21.10 .2021	WP (C) - 32201 /2021	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 17	Order Dtd. 2021-10-18			(S ea t No - 33 )
156	3887 6/20 21	21.10 .2021	WP (C) - 31105 /2021	DILLIP KUMAR SAHU	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07	WRIT BRAN CH-1		(S ea t No - 1)
157	3887 7/20 21	21.10 .2021	WP (C) - 32203 /2021	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 17	Order Dtd. 2021-10-18			(S ea t No - 1)
158	3887 8/20 21	21.10 .2021	WP (C) - 31384 /2021	T.K. NAYAK	C.O .	COUR T NO. 17	Order Dtd. 2021-10-18			(S ea t No - 1)
159	3887 9/20 21	21.10 .2021	WP (C) - 31676 /2021	DILIP KUMAR SAHU	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-11			(S ea t No - 1)
160	3888 0/20 21	21.10 .2021	WP (C) - 9335/ 2016	B. N. SWAIN	GEN ERA L		Order Dtd. 2021-09- 07Judgement Dtd. 2021-09- 07,			(S ea t No - 1)
161	3888 1/20 21	21.10 .2021	WP (C) - 23062 /2016	B. N. SWAIN	GEN ERA L		Order Dtd. 2021-09- 07Judgement Dtd. 2021-09- 07,			(S ea t No - 1)
162	3888 2/20 21	21.10 .2021	BLAPL - 3857/	J. KAMILA	GEN ERA L		Order Dtd. 2021-09-30			(S ea t

			2021						No-1)
163	3888 3/20 21	21.10 .2021	ABLAP L- 11452 /2021	JANMEJAY PARIDA	GEN ERA L		Order Dtd. 2021-09-27		(Seat No-1)
164	3888 4/20 21	21.10 .2021	WP (C) - 31539 /2021	SUBASH CHANDRA PANI	GEN ERA L		Order Dtd. 2021-10-08		(Seat No-1)
165	3888 5/20 21	21.10 .2021	WP (C) - 31542 /2021	SUBASH CHANDRA PANI	GEN ERA L		Order Dtd. 2021-10-08		(Seat No-1)
166	3888 6/20 21	21.10 .2021	WP (C) - 30417 /2021	SUBASH CHANDRA PANI	GEN ERA L		Order Dtd. 2021-10-08		(Seat No-1)
167	3888 7/20 21	21.10 .2021	WP (C) - 31515 /2021	SUBASH CHANDRA PANI	GEN ERA L		Order Dtd. 2021-10-08		(Seat No-1)
168	3888 8/20 21	21.10 .2021	OJC- 5637/ 1999	SIBA PRASAD SAHOO	GEN ERA L		Order Dtd. 2019-09-23		(Seat No-1)
169	3888 9/20 21	21.10 .2021	OJC- 6611/ 1999	S.P. SAHOO	GEN ERA L		Order Dtd. 2019-06-20		(Seat No-1)
170	3889 0/20 21	21.10 .2021	OJC- 4745/ 2000	SIBA PRASAD SAHOO	GEN ERA L		Order Dtd. 2018-04-10	WRIT BRAN CH-5	(Seat No-22)
1	3889	21.10	OJC-	SIBA	GEN		Order Dtd.		(S

7 1	1/20 21	.2021	6612/ 1999	PRASAD SAHOO	ERA L		2019-06-20			ea t No - 22 )
1 7 2	3889 2/20 21	21.10 .2021	OJC- 7620/ 2000	SIBA PRASAD SAHOO	GEN ERA L		Order Dtd. 2018-07-17		WRIT BRAN CH-7	(S ea t No - 10 )
1 7 3	3889 3/20 21	21.10 .2021	WP (C) - 25359 /2021	AMIYA KUMAR SWAIN	GEN ERA L		Order Dtd. 2021-09-21			(S ea t No - 10 )
1 7 4	3889 4/20 21	21.10 .2021	WP (C) - 31243 /2021	J.C.BAR AL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021-10-08			(S ea t No - 10 )
1 7 5	3889 5/20 21	21.10 .2021	CRLRE V- 1044/ 2006	NIRANJA N PANDA	GEN ERA L		Order Dtd. 2007-04- 03Entire Order,		CRIM INAL REVI SION	(S ea t No - 3)
1 7 6	3889 6/20 21	21.10 .2021	WP (C) - 31155 /2021	P.K. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2021-10-08		WRIT BRAN CH-1	(S ea t No - 1)
1 7 7	3889 7/20 21	21.10 .2021	WPC (O AC) - 1074/ 2017	D.K.PAN DA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-07			(S ea t No - 1)
1 7 8	3889 8/20 21	21.10 .2021	WP (C) - 1074/ 2017	S.K.MOH ANTHY	C.O .	COUR T NO. 3 OLD	Judgement Dtd. 2021-10-07			(S ea t No - 1)
1 7	3889 9/20	21.10 .2021	WPC (O AC) -	P.K.JEN A	C.O .	COUR T	Judgement Dtd. 2021-10-07			(S ea

9	21		1956/ 2017			NO. 3 OLD				t No - 1)
1 8 0	3890 0/20 21	21.10 .2021	WP (C) - 26182 /2021	P.K.MOH ANTY	C.O .	COUR T NO. 3 OLD	Judgement Dtd. 2021-10-07			(S ea t No - 1)
1 8 1	3890 1/20 21	21.10 .2021	WP (C) - 26182 /2021	S.K.PAR IDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-07			(S ea t No - 1)
1 8 2	3890 2/20 21	21.10 .2021	WP (C) - 29805 /2021	S.NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2021-10-18	WRIT BRAN CH-3		(S ea t No - 14 )
1 8 3	3890 3/20 21	21.10 .2021	ABLAP L- 12232 /2021	R.SETHI	C.O .	COUR T NO. 17	Order Dtd. 2021-10-18			(S ea t No - 14 )
1 8 4	3890 4/20 21	21.10 .2021	WP (C) - 15960 /2021	B.BEHER A	C.O .	COUR T NO. 22	Judgement Dtd. 2021-10-07			(S ea t No - 14 )
1 8 5	3890 5/20 21	21.10 .2021	ARBP- 38/20 20	P.C.DAS H	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021-10-08			(S ea t No - 14 )
1 8 6	3890 6/20 21	21.10 .2021	BLAPL - 1197/ 2021	S.SUNDA RA	C.O .	COUR T NO. 9 OLD	Judgement Dtd. 2021-10-18			(S ea t No - 14 )
1 8	3890 7/20	21.10 .2021	CRLMC -	B.P.TAN GA	C.O .	COUR T	Order Dtd. 2021-10-07	CRIM INAL		(S ea

7	21		882/2 021			NO. 11			MISC -3	t No - 12 )
1 8 8	3890 8/20 21	21.10 .2021	ABLAP L- 12197 /2021	D.K.MAL LIK	C.O .	COUR T NO. 11	Order Dtd. 2021-10-11			(S ea t No - 12 )
1 8 9	3890 9/20 21	21.10 .2021	WP (C) - 31059 /2021	S. R.RAO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2021-10-05			(S ea t No - 12 )
1 9 0	3891 0/20 21	21.10 .2021	MATA- 157/2 019	R.K.BAR IK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2021-10-07			(S ea t No - 12 )
1 9 1	3891 1/20 21	21.10 .2021	MATA- 157/2 019	R. K. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2021-10-07			(S ea t No - 12 )
1 9 2	3891 2/20 21	21.10 .2021	MATA- 57/20 20	SURENDR A DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2021-10-07			(S ea t No - 12 )
1 9 3	3891 3/20 21	21.10 .2021	MATA- 61/20 20	SURENDR A DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2021-10-07			(S ea t No - 12 )
1 9 4	3891 4/20 21	21.10 .2021	MATA- 157/2 019	T.SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2021-10-07			(S ea t No - 12 )

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1 9 5	3891 5/20 21	21.10 .2021	MATA- 64/20 16	P. K. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No - 12 )
1 9 6	3891 6/20 21	21.10 .2021	MATA- 64/20 16	R. K. DEHURI	C.O .	COUR T NO. 22	Order Dtd. 2021-10-07			(S ea t No - 12 )
1 9 7	3891 7/20 21	21.10 .2021	MATA- 150/2 019	R.K.BAR IK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2021-10-07			(S ea t No - 12 )
1 9 8	3891 8/20 21	21.10 .2021	WP (C) - 3220/ 2019	P. K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2021-10-07	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 7)
1 9 9	3891 9/20 21	21.10 .2021	MATA- 150/2 019	R. K. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2021-10-07			(S ea t No - 10 7)
2 0 0	3892 0/20 21	21.10 .2021	MATA- 150/2 019	T.SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2021-10-07			(S ea t No - 10 7)
2 0 1	3892 1/20 21	21.10 .2021	MATA- 151/2 019	R.K.BAR IK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2021-10-07			(S ea t No - 10 7)
2 0	3892 2/20	21.10 .2021	MATA- 151/2	R.K.BAR IK	C.O .	COUR T	Order Dtd. 2021-10-07			(S ea

2	21		019			NO. 2 OLD				t No - 10 7)
2 0 3	3892 3/20 21	21.10 .2021	MATA- 151/2 019	T.SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2021-10-07			(S ea t No - 10 7)
2 0 4	3892 4/20 21	21.10 .2021	BLAPL - 64/20 17	S. C. SUNDARA	C.O .	COUR T NO. 10	Order Dtd. 2021-10-08	CRIM INAL MISC -1		(S ea t No - 2)
2 0 5	3892 5/20 21	21.10 .2021	BLAPL - 2892/ 2017	S. C. SUNDARA	C.O .	COUR T NO. 10	Order Dtd. 2021-11-05	CRMI NAL MISC -2		(S ea t No - 10 )
2 0 6	3892 6/20 21	21.10 .2021	WP (C) - 31716 /2021	NANTU DAS	C.O .	COUR T NO. 24	Order Dtd. 2021-10-18			(S ea t No - 10 )
2 0 7	3892 7/20 21	21.10 .2021	BLAPL - 2911/ 2017	P. C. DAS	C.O .	COUR T NO. 10	Order Dtd. 2021-10-08	CRIM INAL MISC -1		(S ea t No - 2)
2 0 8	3892 8/20 21	21.10 .2021	WP (C) - 36241 /2020	S. K. SINGH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-07			(S ea t No - 2)
2 0 9	3892 9/20 21	21.10 .2021	WP (C) - 36243 /2020	M. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021-10-07			(S ea t No - 2)
2 1	3893 0/20	21.10 .2021	WP (C) -	P. K. BARIK	C.O .	CHIE F	Order Dtd. 2021-10-07			(S ea



0	21		34744 /2020			JUST ICE' S COUR T				t No - 2)
2 1 1	3893 1/20 21	21.10 .2021	WP (C) - 36502 /2020	M. R. ROUTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-07			(S ea t No - 2)
2 1 2	3893 2/20 21	21.10 .2021	WP (C) - 36522 /2020	M. R. ROUTRAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021-10-07			(S ea t No - 2)
2 1 3	3893 3/20 21	21.10 .2021	WP (C) - 36529 /2020	M. R. ROUTRAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021-10-07			(S ea t No - 2)
2 1 4	3893 4/20 21	21.10 .2021	WP (C) - 36532 /2020	S. MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021-10-07			(S ea t No - 2)
2 1 5	3893 5/20 21	21.10 .2021	WP (C) - 36537 /2020	K.P. BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021-10-07			(S ea t No - 2)
2 1 6	3893 6/20 21	21.10 .2021	WP (C) - 36544 /2020	M. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021-10-07			(S ea t No - 2)
2 1 7	3893 7/20 21	21.10 .2021	WP (C) - 36519 /2020	PABITRA KUMAR MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021-10-07			(S ea t No - 2)

218	3893 8/20 21	21.10 .2021	FAO- 556/2 015	S.CHODH URY	GEN ERA L		Order Dtd. 2021-03-16			(S ea t No - 2)
219	3893 9/20 21	21.10 .2021	CMAPL - 286/2 021	J.P.KAR	GEN ERA L		PetitionMisc.c ase,			(S ea t No - 2)
220	3894 0/20 21	21.10 .2021	WP (C) - 31564 /2021	D. BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-08			(S ea t No - 2)
221	3894 1/20 21	21.10 .2021	BLAPL - 9529/ 2019	J.P.KAR	GEN ERA L		Order Dtd. 2020-03-06			(S ea t No - 2)
222	3894 2/20 21	21.10 .2021	WP (C) - 3026/ 2021	A. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 2)
223	3894 3/20 21	21.10 .2021	BLAPL - 3717/ 2020	H.K.BHO L	GEN ERA L		Order Dtd. 2020-06-05			(S ea t No - 2)
224	3894 4/20 21	21.10 .2021	WP (C) - 3025/ 2021	A. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 2)
225	3894 5/20 21	21.10 .2021	WP (C) - 2715/ 2021	R. P. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 2)
226	3894 6/20 21	21.10 .2021	CRLRE V- 411/2 005	S.J.PRA DHAN	GEN ERA L		Entire Order	CRIM INAL REVI SION	(S ea t No - 2)	

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2 2 7	3894 7/20 21	21.10 .2021	WP (C) - 38318 /2020	G.C. JENA	C.O .	COUR T NO. 22	Order Dtd. 2021-10-05			(S ea t No - 2)
2 2 8	3894 8/20 21	21.10 .2021	WP (C) - 5135/ 2021	P.K.MOH ANTY	GEN ERA L		Order Dtd. 2021-09-27		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 9)
2 2 9	3894 9/20 21	21.10 .2021	WP (C) - 33212 /2020	R.P. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 10 9)
2 3 0	3895 0/20 21	21.10 .2021	WP (C) - 33211 /2020	R.P. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 10 9)
2 3 1	3895 1/20 21	21.10 .2021	WP (C) - 24077 /2021	B.K.PAT I	GEN ERA L		Order Dtd. 2021-08-24			(S ea t No - 10 9)
2 3 2	3895 2/20 21	21.10 .2021	WP (C) - 37400 /2020	G.C.JEN A	C.O .	COUR T NO. 22	Order Dtd. 2021-10-05			(S ea t No - 10 9)
2 3 3	3895 3/20 21	21.10 .2021	WP (C) - 8168/ 2021	A. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 10 9)
2 3 4	3895 4/20 21	21.10 .2021	WP (C) - 3505/ 2021	A. SAHOO	C.O .	COUR T NO.	Order Dtd. 2021-10-05			(S ea t

			2021			3 OLD				No - 10 9)
2 3 5	3895 5/20 21	21.10 .2021	WP (C) - 8167/ 2021	A. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 10 9)
2 3 6	3895 6/20 21	21.10 .2021	WP (C) - 3506/ 2021	A. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 10 9)
2 3 7	3895 7/20 21	21.10 .2021	WP (C) - 19182 /2015	G.S.PAL EI	GEN ERA L		Order Dtd. 2019-12-10	21.10.21		(S ea t No - 10 9)
2 3 8	3895 8/20 21	21.10 .2021	WP (C) - 6380/ 2021	G.C.JEN A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 10 9)
2 3 9	3895 9/20 21	21.10 .2021	WP (C) - 3027/ 2021	ABHISEK PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 10 9)
2 4 0	3896 0/20 21	21.10 .2021	WP (C) - 3501/ 2021	A. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 10 9)
2 4 1	3896 1/20 21	21.10 .2021	WP (C) - 3033/ 2021	ABHISEK PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 10 9)

2 4 2	3896 2/20 21	21.10 .2021	WP (C) - 3502/ 2021	A. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 10 9)
2 4 3	3896 3/20 21	21.10 .2021	WP (C) - 3032/ 2021	ABHISEK PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 10 9)
2 4 4	3896 4/20 21	21.10 .2021	WP (C) - 3504/ 2021	A. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 10 9)
2 4 5	3896 5/20 21	21.10 .2021	ABLAP L- 10063 /2021	J.P.KAR	GEN ERA L		Order Dtd. 2021-10-04			(S ea t No - 10 9)
2 4 6	3896 6/20 21	21.10 .2021	WP (C) - 3030/ 2021	ABHISEK PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 10 9)
2 4 7	3896 7/20 21	21.10 .2021	WP (C) - 13858 /2021	GANESH CHANDRA JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-04			(S ea t No - 10 9)
2 4 8	3896 8/20 21	21.10 .2021	WP (C) - 13859 /2021	GANESH CHANDRA JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-04			(S ea t No - 10 9)
2 4 9	3896 9/20 21	21.10 .2021	FA- 286/1 979	M.R.BAR IK	GEN ERA L		Order Dtd. 2007-10-12	FIRS T APPE AL	(S ea t No	

										- 6)
2 5 0	3897 0/20 21	21.10 .2021	WP (C) - 13857 /2021	GANESH CHANDRA JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-04			(S ea t No - 6)
2 5 1	3897 1/20 21	21.10 .2021	WP (C) - 13684 /2021	A. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-04			(S ea t No - 6)
2 5 2	3897 2/20 21	21.10 .2021	FA- 235/1 996	M.R.BAI K	GEN ERA L		Order Dtd. 2014-07-18		FIRS T APPE AL	(S ea t No - 8)
2 5 3	3897 3/20 21	21.10 .2021	WP (C) - 13748 /2021	A. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 8)
2 5 4	3897 4/20 21	21.10 .2021	WP (C) - 28461 /2021	SHASHMI TA SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2021-10-01			(S ea t No - 8)
2 5 5	3897 5/20 21	21.10 .2021	FA- 232/1 996	M.R.BAR IK	GEN ERA L		Order Dtd. 2015-01-09		FIRS T APPE AL	(S ea t No - 8)
2 5 6	3897 6/20 21	21.10 .2021	WP (C) - 28365 /2021	RASHMI PRAVA DAS	C.O .	COUR T NO. 22	Order Dtd. 2021-10-05			(S ea t No - 8)
2 5 7	3897 7/20 21	21.10 .2021	WP (C) - 27046 /2021	S. R. PATTNAI K	C.O .	COUR T NO. 22	Order Dtd. 2021-10-05			(S ea t No - 8)
2 5 8	3897 8/20 21	21.10 .2021	WP (C) - 23186	TUSHAR KANTA NAYAK	C.O .	COUR T NO.	Order Dtd. 2021-09-28			(S ea t

			/2021			22				No-8)
259	3897 9/20 21	21.10 .2021	WP (C) - 23185 /2021	TUSHAR KANTA NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2021-09-28			(S ea t No - 8)
260	3898 0/20 21	21.10 .2021	WP (C) - 12225 /2021	A. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 8)
261	3898 1/20 21	21.10 .2021	WP (C) - 15008 /2021	ABHISEK PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 8)
262	3898 2/20 21	21.10 .2021	WP (C) - 12013 /2021	D.K.MOH ANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 8)
263	3898 3/20 21	21.10 .2021	WP (C) - 15839 /2021	ABHISEK PANDA	C.O .	COUR T NO. 17	Order Dtd. 2021-10-05			(S ea t No - 8)
264	3898 4/20 21	21.10 .2021	WP (C) - 10696 /2021	A. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 8)
265	3898 5/20 21	21.10 .2021	WP (C) - 15182 /2021	GANESH CHANDRA JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-04			(S ea t No - 8)
266	3898 6/20 21	21.10 .2021	WP (C) - 10697 /2021	A. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 8)
267	3898 7/20	21.10 .2021	WP (C) -	A. PANDA	C.O .	COUR T	Order Dtd. 2021-10-05			(S ea

7	21		10700 /2021			NO. 3 OLD				t No - 8)
2 6 8	3898 8/20 21	21.10 .2021	WP (C) - 8170/ 2021	A. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021-10-05			(S ea t No - 8)
2 6 9	3898 9/20 21	21.10 .2021	WP (C) - 29284 /2021	SUBASH CHANDRA SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2021-10-01			(S ea t No - 8)
2 7 0	3899 0/20 21	21.10 .2021	WP (C) - 29291 /2021	SUBASH CHANDRA SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2021-10-01			(S ea t No - 8)
2 7 1	3899 1/20 21	21.10 .2021	BLAPL - 8319/ 2020	K. P. DASH	GEN ERA L		Order Dtd. 2021-08-13			(S ea t No - 8)
2 7 2	3899 2/20 21	21.10 .2021	ABLAP L- 2457/ 2021	A.K. NAYAK	GEN ERA L		Order Dtd. 2021-03-17		CRIM INAL MISC -3	(S ea t No - 4)
2 7 3	3899 3/20 21	21.10 .2021	ABLAP L- 7325/ 2021	JYOTI PRAKASH KAR	GEN ERA L		Order Dtd. 2021-09-14			(S ea t No - 4)
2 7 4	3899 4/20 21	21.10 .2021	ABLAP L- 9702/ 2021	JYOTI PRAKASH KAR	GEN ERA L		Order Dtd. 2021-09-28			(S ea t No - 4)
2 7 5	3899 5/20 21	21.10 .2021	WP (C) - 32345 /2021	T.N. CHOTRAY	C.O .	COUR T NO. 17	Order Dtd. 2021-10-18			(S ea t No - 4)
2	3899	21.10	CRLA-	SAILEND	GEN		Order Dtd.		CRIM	(S



76	6/2021	.2021	207/2015	RA BISWAL	ERA L		2015-04-20		INAL APPEAL	eat No - 5)
277	38997/2021	21.10.2021	WP (C) - 32226/2021	P.K.LENKA	C.O .	COURT NO. 17	Order Dtd. 2021-10-18			(Seat No - 5)
278	38998/2021	21.10.2021	ABLAP L- 4497/2021	NANTU DAS	GEN ERA L		Order Dtd. 2021-04-27			(Seat No - 5)
279	38999/2021	21.10.2021	WP (C) - 21509/2020	H. K. ROUT	GEN ERA L		Order Dtd. 2020-09-01			(Seat No - 5)
280	39000/2021	21.10.2021	WP (C) - 20156/2021	MANOJ KUMAR MOHANTY	GEN ERA L		Order Dtd. 2021-09-20			(Seat No - 5)
281	39001/2021	21.10.2021	WP (C) - 29497/2021	D. K. NAIK	GEN ERA L		Order Dtd. 9999-12-31Petition, Annexure, Misc. case,		WRIT BRANCH (DIVISION BENCH)	(Seat No - 113)
282	39002/2021	21.10.2021	WP (C) - 20007/2021	SUBAS CHANDRA DAS	GEN ERA L		Order Dtd. 2021-09-30			(Seat No - 113)
283	39003/2021	21.10.2021	WP (C) - 27597/2021	K. N. SAHOO	GEN ERA L		Order Dtd. 2021-09-13		WRIT BRANCH (DIVISION BENCH)	(Seat No - 110)
2	3900	21.10	WP (C)	S. D.	GEN		Order Dtd.		WRIT	(S

84	4/2021	.2021	-1923/2002	JENA	ERL		2017-09-08		BRANCH-7	eat No - 18)
285	39005/2021	21.10.2021	RSA-54/2019	P. C. RAJ	GENERAL		Order Dtd. 2021-10-07 Judgement Dtd. 2021-10-07, Annexure,	ENTIRE BRIEF		(Seat No - 18)
286	39006/2021	21.10.2021	RSA-54/2019	PURNA CH. RAJ	GENERAL		Order Dtd. 2021-10-07	ENTIRE BRIEF		(Seat No - 18)
287	39007/2021	21.10.2021	FA-469/1980	K. N. SAHOO	GENERAL		Order Dtd. 2021-08-19 Decree,		FIRST APPEAL	(Seat No - 6)
288	39008/2021	21.10.2021	TRP (C) - 251/2021	YASHOBANTA DAS	GENERAL		Order Dtd. 2021-09-08			(Seat No - 6)
289	39009/2021	21.10.2021	TRPCR L- 87/2015	P. K. MOHANTY	GENERAL		Order Dtd. 2021-10-04			(Seat No - 6)
290	39010/2021	21.10.2021	TRP (C) - 19/2019	P. K. MOHANTY	GENERAL		Order Dtd. 2021-10-04			(Seat No - 6)
291	39011/2021	21.10.2021	WP (C) - 7616/2021	LAMBODAR PRADHAN	GENERAL		Order Dtd. 2021-06-07			(Seat No - 6)
292	39012/2021	21.10.2021	WP (C) - 24786	LAMBODAR PRADHAN	GENERAL		Order Dtd. 2021-09-20			(Seat

			/2021						No - 6)
293	39013/2021	21.10.2021	WP (C) - 21244/2021	LAMBODAR PRADHAN	GENERAL		Order Dtd. 2021-08-23		(Seat No - 6)
294	39014/2021	21.10.2021	WP (C) - 19532/2010	M. R. BARIK	GENERAL		Order Dtd. 2019-08-06		(Seat No - 6)
295	39015/2021	21.10.2021	CMPAT - 16/1994	ANIL SAHOO	GENERAL		Order Dtd. 1995-02-21		(Seat No - 6)
296	39016/2021	21.10.2021	RFA-101/2013	A. C. MOHANTY	GENERAL		Order Dtd. 9999-12-31 Lower Court Record, Decree,	FIRST APPEAL	(Seat No - 2)
297	39017/2021	21.10.2021	CRLMC - 2122/2004	P. K. MOHANTY	GENERAL		Order Dtd. 2014-11-07	CRIMINAL MISC -1	(Seat No - 6)
298	39018/2021	21.10.2021	CRLMC - 1974/2011	S.K. BEHERA	GENERAL		Order Dtd. 2021-01-22		(Seat No - 6)
299	39019/2021	21.10.2021	WP (C) - 22107/2021	J. J. SAHOO	GENERAL		Order Dtd. 2021-08-17		(Seat No - 6)
300	39020/2021	21.10.2021	WP (C) - 23467/2021	B. N. SWARNKAR	GENERAL		Order Dtd. 2021-10-04		(Seat No - 6)
301	39021/2021	21.10.2021	WP (C) -	S. B. DASH	GENERAL		Order Dtd. 2021-10-04		(Seat No - 6)

1	21		26163 /2021		L					t No - 6)
3 0 2	3902 2/20 21	21.10 .2021	WP(C) - 3140/ 2021	R. K. BARIK	GEN ERA L		Order Dtd. 2021-09-09			(S ea t No - 6)
3 0 3	3902 3/20 21	21.10 .2021	WP(C) - 199/2 021	R. K. BARIK	GEN ERA L		Order Dtd. 2021-09-09			(S ea t No - 6)
3 0 4	3902 4/20 21	21.10 .2021	CRLMP - 1723/ 2021	R. K. BARIK	GEN ERA L		Order Dtd. 2021-10-08			(S ea t No - 6)
3 0 5	3902 5/20 21	21.10 .2021	RFA- 63/20 06	P. C. MOHANTY	GEN ERA L		Order Dtd. 2021-04-08		FIRS T APPE AL	(S ea t No - 3)
3 0 6	3902 6/20 21	21.10 .2021	WP(C) - 11043 /2007	S. CHODHU RY	GEN ERA L		Order Dtd. 2015-12-14		WRIT BRAN CH-8	(S ea t No - 42 )
3 0 7	3902 7/20 21	21.10 .2021	WP(C) - 13396 /2020	P. K. NAYAK	GEN ERA L		Order Dtd. 2021-11-01	27.04.2021, 22.0 6.2021, 02.09.20 21	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 4)
3 0 8	3902 8/20 21	21.10 .2021	TRP(C) )- 229/2 016	M. NAYAK	GEN ERA L		Order Dtd. 2021-09-29			(S ea t No - 10 4)
3 0 9	3902 9/20 21	21.10 .2021	ABLAP L- 10363	M/S.CHE ERA RANJAN	GEN ERA L		Order Dtd. 2018-08-27		CRMI NAL MISC	(S ea t

			/2017	SATAPAT HY					-2	No - 13 )
3 1 0	3903 0/20 21	21.10 .2021	ABLAP L- 19360 /2017	C. R. SATAPAT HY	GEN ERA L		Order Dtd. 2018-11-29		CRIM INAL MISC -3	(S ea t No - 18 )
3 1 1	3903 1/20 21	21.10 .2021	RVWPE T- 62/20 03	GANESWA R JAYASIN GH	GEN ERA L		Order Dtd. 2014-11-11		CIVI L REVI SION	(S ea t No - 1)
3 1 2	3903 2/20 21	21.10 .2021	SA- 143/1 993	GANESWA R JAYASIN GH	GEN ERA L		Order Dtd. 2002-10-11		SECO ND APPE AL	(S ea t No - 4)
3 1 3	3903 3/20 21	21.10 .2021	SA- 92/19 94	G. C. BARIK	GEN ERA L		Order Dtd. 2008-01-15		SECO ND APPE AL	(S ea t No - 2)
3 1 4	3903 4/20 21	21.10 .2021	WPC (O AC) - 3710/ 2000	B.R. SENAPAT I	GEN ERA L		Order Dtd. 2021-09-29			(S ea t No - 2)
3 1 5	3903 5/20 21	21.10 .2021	CONTC - 5106/ 2021	M/S HEMANTA KU ROUT, B. S. DAS	GEN ERA L		Order Dtd. 2021-09-08			(S ea t No - 2)
3 1 6	3903 6/20 21	21.10 .2021	CRLA- 559/2 021	I. PANDA	C.O .	COUR T NO. 23	Order Dtd. 2021-10-21			(S ea t No - 2)
3 1 7	3903 7/20 21	21.10 .2021	WP (C) - 2990/ 2019	C. R. NAYAK	GEN ERA L		Order Dtd. 2021-09-17			(S ea t No - 2)

318	3903 8/20 21	21.10 .2021	WP (C) - 26106 /2020	PRATAP KUMAR BEHERA	GEN ERA L		Order Dtd. 2021-09-30			(S ea t No - 2)
319	3903 9/20 21	21.10 .2021	WP (C) - 14269 /2009	D. SETHI	GEN ERA L		Order Dtd. 2018-07-24	WRIT BRAN CH-1		(S ea t No - 2)
320	3904 0/20 21	21.10 .2021	WP (C) - 18633 /2017	JYOTI RANJAN SAHOO	GEN ERA L		Order Dtd. 2020-03-02			(S ea t No - 2)
321	3904 1/20 21	21.10 .2021	WP (C) - 6027/ 2018	PITABAS NAYAK	GEN ERA L		Order Dtd. 2021-09-29			(S ea t No - 2)
322	3904 2/20 21	21.10 .2021	WP (C) - 8322/ 2018	Y. SAHU	GEN ERA L		Order Dtd. 2018-07-04	WRIT BRAN CH-1		(S ea t No - 2)
323	3904 3/20 21	21.10 .2021	WP (C) - 6440/ 2013	L.D. SAHOO-A	GEN ERA L		Order Dtd. 2021-10-05	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 11 4)
324	3904 4/20 21	21.10 .2021	RFA- 93/20 06	P. C. MOHANTY	GEN ERA L		Order Dtd. 2012-11-12	FIRS T APPE AL		(S ea t No - 3)
325	3904 5/20 21	21.10 .2021	CMP- 455/2 021	M. R. ROUTRAY	GEN ERA L		Order Dtd. 2021-09- 06Petition,Ann exure,			(S ea t No - 3)
326	3904 6/20 21	21.10 .2021	CMP- 453/2 021	M. R. ROUTRAY	GEN ERA L		Order Dtd. 2021-09- 06Petition,Ann			(S ea t

							exure,			No-3)
327	39047/2021	21.10.2021	CRLMC-2545/2018	M/S.SAS HIBHUSAN DAS	GENERAL		Order Dtd. 2021-12-21	30.01.2019	CRIMINAL MISC-1	(Seat No-2)
328	39048/2021	21.10.2021	ABLAP L-10050/2021	SAMBIT SAMAL	GENERAL		Order Dtd. 2021-10-04			(Seat No-2)
329	39049/2021	21.10.2021	ABLAP L-10048/2021	SAMBIT SAMAL	GENERAL		Order Dtd. 2021-10-04			(Seat No-2)
330	39050/2021	21.10.2021	ABLAP L-10043/2021	SAMBIT SAMAL	GENERAL		Order Dtd. 2021-10-04			(Seat No-2)
331	39051/2021	21.10.2021	ABLAP L-10049/2021	SAMBIT SAMAL	GENERAL		Order Dtd. 2021-10-04			(Seat No-2)
332	39052/2021	21.10.2021	CONTC (CPC) -76/2019	J.R. BEHERA	GENERAL		Order Dtd. 2021-09-30			(Seat No-2)
333	39053/2021	21.10.2021	CONTC -547/2019	S. S. MOHANTY	GENERAL		Order Dtd. 2021-09-30			(Seat No-2)
334	39054/2021	21.10.2021	OJC-1843/1997	BIKRAM SAMAL	GENERAL		Order Dtd. 2015-02-02		WRIT BRANCH-2	(Seat No-9)
335	39055/2021	21.10.2021	WA-351/2	B.K. LENKA	GENERAL		Order Dtd. 2015-09-14		M.J.C.	(Seat No-9)

5	21		013		L					t No - 1)
3 3 6	3905 6/20 21	21.10 .2021	WP (C) - 12036 /2010	P. K. SINGH	GEN ERA L		Order Dtd. 2015-03-11		WRIT BRAN CH-8	(S ea t No - 41 )
3 3 7	3905 7/20 21	21.10 .2021	WPCRL - 156/2 017	R.K. MANGARA J	GEN ERA L		Order Dtd. 2017-11-21		WRIT BRAN CH-9	(S ea t No - 59 )
3 3 8	3905 8/20 21	21.10 .2021	WA- 93/20 16	P. K. ROUT	GEN ERA L		Order Dtd. 2021-09- 23F.i.r,			(S ea t No - 59 )
3 3 9	3905 9/20 21	21.10 .2021	WA- 276/2 011	LAXMIDH AR MOHANTY	GEN ERA L		Order Dtd. 2021-10-04			(S ea t No - 59 )
3 4 0	3906 0/20 21	21.10 .2021	RSA- 81/20 03	LAXMIDH AR MOHANTY	GEN ERA L		Order Dtd. 2019-08-29			(S ea t No - 59 )
3 4 1	3906 1/20 21	21.10 .2021	WP (C) - 23850 /2019	P. C. MOHANTY	GEN ERA L		Order Dtd. 2020-01-27			(S ea t No - 59 )
3 4 2	3906 2/20 21	21.10 .2021	WP (C) - 14952 /2018	P.L. MISHRA	GEN ERA L		Order Dtd. 2019-01-03		WRIT BRAN CH-5	(S ea t No - 20 )



3 4 3	3906 3/20 21	21.10 .2021	WP (C) - 24195 /2021	P. K. PANI	GEN ERA L		Order Dtd. 2021-08-18		(S ea t No - 20 )
3 4 4	3906 4/20 21	21.10 .2021	WP (C) - 23647 /2021	LAXMIDH AR MOHANTY	GEN ERA L		Order Dtd. 2021-09-28		(S ea t No - 20 )
3 4 5	3906 5/20 21	21.10 .2021	WA- 593/2 021	P. K. ROUT	GEN ERA L		Order Dtd. 2021-09- 23F.i.r,		(S ea t No - 20 )
3 4 6	3906 6/20 21	21.10 .2021	WP (C) - 26234 /2021	L. D. SAHU	GEN ERA L		Order Dtd. 2021-09-03		(S ea t No - 20 )
3 4 7	3906 7/20 21	21.10 .2021	WP (C) - 28020 /2021	TAPAN KUMAR AGASTI	GEN ERA L		Order Dtd. 2021-09-23		(S ea t No - 20 )
3 4 8	3906 8/20 21	21.10 .2021	WP (C) - 28026 /2021	TAPAN KUMAR AGASTI	GEN ERA L		Order Dtd. 2021-09-23		(S ea t No - 20 )
3 4 9	3906 9/20 21	21.10 .2021	WP (C) - 6004/ 2012	A. MOHANTY	GEN ERA L		Order Dtd. 2012-04-04	WRIT BRAN CH-1	(S ea t No - 31 )
3 5 0	3907 0/20 21	21.10 .2021	WP (C) - 28350 /2021	S. B. UDGATA	GEN ERA L		Order Dtd. 2021-09- 15Petition,Ann exure,		(S ea t No )

										-31)
351	3907 1/20 21	21.10 .2021	RFA- 91/20 11	P. K. DAS	GEN ERA L		Order Dtd. 2021-09-30		FIR S T APPE AL	(S ea t No - 4)
352	3907 2/20 21	21.10 .2021	WP (C) - 19614 /2015	K.P. BEHERA	GEN ERA L		Order Dtd. 2021-10-05			(S ea t No - 4)
353	3907 3/20 21	21.10 .2021	WP (C) - 31760 /2021	M. DALAI	GEN ERA L		Order Dtd. 2021-10-08			(S ea t No - 4)
354	3907 4/20 21	21.10 .2021	CRLMP - 620/2 021	B. K. MOHARAN A	GEN ERA L		Order Dtd. 2021-04-16			(S ea t No - 4)
355	3907 5/20 21	21.10 .2021	CMP- 447/2 021	B. K. MOHARAN A	GEN ERA L		Order Dtd. 2021-09-17			(S ea t No - 4)
356	3907 6/20 21	21.10 .2021	CMP- 254/2 021	B. K. MOHARAN A	GEN ERA L		Order Dtd. 2021-08-03			(S ea t No - 4)
357	3907 7/20 21	21.10 .2021	WP (C) - 29725 /2021	J. C. BARAL	GEN ERA L		Order Dtd. 2021-10-05		WRIT BRAN CH-1	(S ea t No - 4)
358	3907 8/20 21	21.10 .2021	WP (C) - 31220 /2021	J. C. BARAL	GEN ERA L		Order Dtd. 2021-10-07		WRIT BRAN CH-2	(S ea t No - 34 )
3	3907	21.10	MACA-	J. PATI	GEN		Order Dtd.		MISC	(S

59	9/2021	.2021	585/2003		ERL		2016-06-23		. APPEAL SEC.	eat No - 5)
360	39080/2021	21.10.2021	CONTC - 5576/2021	P.N.NAYAK	GENERAL		Order Dtd. 2021-09-30			(Seat No - 5)
361	39081/2021	21.10.2021	WP(C) - 15106/2014	B. K. ROUT	GENERAL		Order Dtd. 2021-07-22			(Seat No - 5)
362	39082/2021	21.10.2021	WP(C) - 15106/2014	B. K. ROUT	GENERAL		Order Dtd. 2021-07-22			(Seat No - 5)
363	39083/2021	21.10.2021	WP(C) - 20428/2020	S. C. DAS	GENERAL		Order Dtd. 2020-10-06			(Seat No - 5)
364	39084/2021	21.10.2021	OJC- 9617/1997	AMIYA KUMAR SWAIN	GENERAL		Order Dtd. 1998-02-26	23.06.1997	WRIT BRANCH-4	(Seat No - 19)
365	39085/2021	21.10.2021	WP(C) - 30625/2021	L. D. SAHU	GENERAL		Order Dtd. 2021-10-01			(Seat No - 19)
366	39086/2021	21.10.2021	WP(C) - 19348/2020	L. D. SAHU	GENERAL		Order Dtd. 2021-09-27			(Seat No - 19)
367	39087/2021	21.10.2021	WP(C) - 21837	L. D. SAHU	GENERAL		Order Dtd. 2021-09-27			(Seat No - 19)

			/2020						No - 19 )
3 6 8	3908 8/20 21	21.10 .2021	WP (C) - 30621 /2021	L. D. SAHU	GEN ERA L		Order Dtd. 2021-10-01		(S ea t No - 19 )
3 6 9	3908 9/20 21	21.10 .2021	WP (C) - 30623 /2021	L. D. SAHU	GEN ERA L		Order Dtd. 2021-10-01		(S ea t No - 19 )

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